

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

1. CA (CAA)1219/MB/2019

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.08.2020**

NAME OF THE PARTIES:- Cherry Cosmetics Pvt. Ltd.

Section 230-232 of the Companies Act, 2013

ORDER
(Through Video Conferencing)

None appears for the parties. It is reported by the registry that in previous hearing also there was no representation from the company applicant.

Considering such position and in the interest of justice a further opportunity is granted to the company applicant for causing appearance and to represent the matter before this Court, on next due date of hearing, failing which consequential order may be passed.

List the matter on 24.08.2020

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 5th day of Aug, 2020

SK

Sd/-

H.P. CHATURVEDI
Member (Judicial)